GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA UNSTARRED QUESTION NO.1170 TO BE ANSWERED ON 9.2.2017

Supply of Coal through e-Auction Route/Imports

1170. SHRI KANWAR SINGH TANWAR:

Will the Minister of COAL be pleased to state :

- (a) whether the Government is arranging coal to the private power producers either through e-auction route or imports, if so, the details thereof;
- (b) whether the Government has formulated or is formulating a coal linkage policy to help those power producers; and
- (c) whether the viability of their projects is in danger due to the absence of a coal linkage policy for them and if so, the corrective steps being taken by the Government in this regard?

ANSWER

MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER, NEW AND RENEWABLE ENERGY AND MINES.

(SHRI PIYUSH GOYAL)

(a) to (c): The private sector power producers having Fuel Supply Agreements with coal companies take coal for their power plants in terms of the FSA. Further, a Special Forward E-Auction window has been opened exclusively for power sector. Coal is made available through this window to those power plants which do not have coal block or linkages. Many power plants without long term PPA also take coal from this auction window. Coal, being under Open General Licence, can be imported directly by consumers or industries or traders as per their requirement.
